



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu.

NOTIFICATION

Srinagar, the 26th June, 2019

SRO:- 424 Whereas, on 22-07-2016, Police Station Hajin received an information through reliable sources to the effect that Five (05) activists of Hurriyat conference and Muslim League Group namely 01. Ab Khaliq Parray @ Hanief S/o Gh. Nabi Parray 2. Gh Mohammad Parray S/o Ab Sattar Parray 03) Ali Mohammad Dar @ Master S/o Mohammad Maqbool Dar 04) Gh Hassan Shah S/o Ab Ahad Shah 05) Firdous Ahmad @ Book Seller S/o Ab Majeed Sheikh residents of Hajin etc. assembled at Bus Stand Hajin after offering Friday prayers, burnt the Indian National Flag and waved the Pakistani Flag. All the activists raised pro-Pakistani/Anti-National slogans there-by threatening the integrity and sovereignty of the country; and

2. Whereas, a case FIR No. 49/2016 U/S 13 ULA(P) Act, 1967 was registered in Police Station Hajin and investigation taken up; and

3. Whereas, during the course of investigation, site plan was prepared and statement of witnesses acquainted with the facts and circumstances of the case were recorded u/s 161 as well as 164-A Cr.PC and placed on record. Investigation conducted substantiated rather established the charges that accused persons with intent to threat the integrity and sovereignty of country burnt Indian National Flag and waved the Pakistani Flag and also raised pro-Pakistani/Anti-National slogans. Besides the statements recorded disclosed the full particulars of accused as 01) Ab Khaliq Parray @ Hanief S/o Gh Nabi Parray R/o Parray Mohalla Hajin (02) Ali Mohammad Dar @ Master S/o Mohammad Maqbool Dar R/o Danger Mohalla Hajin (03) Gh Ahmad Parray S/o Ab Satar Parray

R/o Parray Mohalla Hajin (04) Gh Hassan Shah S/o Ab Ahad Shah 05. Pir Firdous Ahmad Sheikh S/o Ab Majeed Sheikh R/o Mir Mohalla. During investigation the witnesses deposed further involvement of three more accused of the same group namely (01) Assadullah Parray S/o Ab. Gani Parray R/o Syed Mohalla Hajin 02) Salman Yousuf Sofi S/o Ab Rasheed Sofi R/o Brar Bandipora 03) Showkat Ahmad Dar S/o Ali Mohammad Dar R/o Danger Mohalla Hajin. Accordingly based on the facts and circumstances enumerated above, investigation of the case has been concluded as proved against above mentioned 08 eight accused persons for the offences punishable u/s 13 UAPA r/w Sec. 2 of the Prevention of Insult to National Honour Act, 1971. All the Eight (08) accused persons were arrested in the instant case who have been released on bail under the orders of the competent court of law.

4. Whereas, the Authority appointed by the State Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, has independently scrutinized the Case Diary file and all the other relevant documents relating to the case and has come to a definite conclusion that this is a fit case for accord of prosecution sanction against the said accused persons; and

5. Whereas, after perusing the Case Diary, the relevant documents and also taking into consideration the observations/views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government is of the view that there is sufficient material and evidence available against the accused persons for their prosecution under the aforesaid provision of law.

6. Now, therefore, in exercise of powers conferred by sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government hereby accords sanction for launching prosecution against following accused persons for commission of offence punishable U/S 13 UAPA in case FIR No.49/2016 of Police Station Hajin;-

S.No	Name of accused	Offence
01	Gh. Hassan Shah S/o Ab Ahad Shah R/o Parray Mohalla Hajin	13 of UAPA

02	Ab Khaliq Parray @ Hanief S/o Gh Nabi Parray R/o Mir Mohalla Hajin	-do-
03	Ali Mohammad Dar @ Master S/o Mohammad Maqbool Dar R/o Danger Mohalla Hajin.	-do-
04	Firdous Ahmad Sheikh S/o Ab Majeed Sheikh R/o Khankah Mohalla	-do-
05	Showkat Ahmad Dar S/o Ali Mohammad Dar R/o Danger Mohalla Hajin.	-do-
06	Gh Ahmad Parray S/o Ab Satar Parray R/o Parray Mohalla Hajin	-do-
07	Assadullah Parray S/o Ab Gani Parray R/o Syed Mohalla Hajin	-do-
08	Salman Yousuf Sofi S/o Ab Rasheed Sofi R/o Brar Bandipora	-do-

By Order of the Government of Jammu and Kashmir

Sd/-

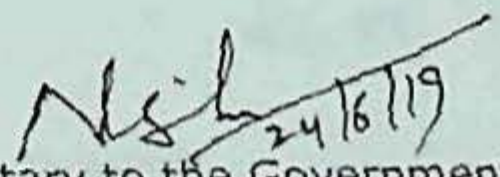
Principal Secretary to the Government
Home Department

No. Home/Pros/11/2019

Dated: 26.06.2019

Copy to:-

1. Director General of Police, J&K, Jammu. This has reference to his letter No.Legal/Sanc-69/S/2018-74816-17 dated 20/11/2018. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
2. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
3. Private Secretary to Principal Secretary to the Government, Home Department.
4. Stock file.


Under Secretary to the Government
Home Department